

50 Per cent Cost Reduction Benefit of Drugs

1334. SHRIMATI SATYA BAHIN: Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question 1668 given in the Rajya Sabha on the 12th September, 1991 and state:

(a) what are the names of drugs in respect of which 50 per cent cost reduction benefit as Research and Development incentive has been recommended by the BICP;

(b) what is the amount of this incentive per unit of drug and what decision has been taken by Government on this issue;

(c) whether it is a fact that Government have found tailoring and loading of prices of certain drugs recommended by BICP;

(d) if so, names of such drugs pertaining to the reports of BICP during the last three years and what are their details; and

(e) what action was taken by Government in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN):
(a) and (b) The incentive for in house R&D efforts by a drug company by allowing retention of 50 per cent of reduction in cost of a bulk drug due to such effort has been extended only to bulk drug 'Isoxuprine' so far in consultation with BICP. The amount of the incentive given is Rs. 1041/- per kg.

(c) No, Sir.

(d) and (e) Do not arise.

Certain Medicines Outside Price Control

1335. SHRI H. HANUMANTHAPPA: Will the PRIME MINISTER be pleased state:

(a) whether it is a fact that Burnol, Calcium Sandoz Syrup, Leukaran Tablets 5 mg., DBI Tablets, Atropine Eye ointment are outside price control;

(b) what are the names of the manufacturers of each medicine and what is the purpose for which each is used;

(c) whether it is a fact that prices of these medicines have gone up without any justification;

(d) what was the price of each pack, strength of each medicine before DPCO, 1987 and what is its present price;

(e) what is the bulk drug on which each of these medicines are based and what are the names of producers of each drug; and

(f) what was the production of each drug of each producers during the last three years, yearwise?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN):
(a) Yes, Sir.

(b) and (d) to (f) To the extent available, information has been given in the Annexure, (See Appendix CLXI, Annexure No- 35).

(c) In a situation of rising costs of inputs, some amount of price increase is unavoidable. However, as and when unusual price rise of any price decontrolled formulation is noticed, Government intervenes to bring it to a reasonable level. This intervention, however, can be enforced only if the pre-tax return on the sales turnover of the company exceeds the limits mentioned in Fifth Schedule to the DPCO, 1987.

Ceiling Prices of Drugs

1336. SHRI H. HANUMANTHAPPA: Will the PRIME MINISTER be pleased to state:

(a) what are the names of the drugs under earlier ceiling prices and revised ceiling prices notified after January, 1991;

(b) whether it is a fact that Government have accepted the recommendations of BICP in all these cases;

(c) if so, the details thereof;